CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

OA No.384/2000

Tuesday, this the 23rd day of April, 2002.

CORAM

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER HON'BLE MR.K.V.SACHIDANANDAN, JUDICIAL MEMBER

E.K.Ajayan S/o E.K.Kochappan Sr.Telecom Office Assistant Ernakulam. residing at Eariathara House Kadavanthra P.O., Cochin-20.

... Applicant.

(By advocate Mr.P.N.Purushothama Kaimal)

Versus

- Union of India represented by The Director General Department of Telecommunications Asoka Road, Sanchar Bhavan New Delhi.
- Chief General Manager Telecommunications Thiruvananthapuram.

... Respondents.

(By advocate Mr.C.Rajendran, SCGSC)

The application having been taken up on 23rd April, 2002, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR.G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

None for the applicant. None appeared for the applicant on the last posting date also. The Original Application is dismissed for default and non-prosecution.

Dated 23rd April, 2002.

K.V.SACHIDANANDAN JUDICIAL MEMBER

G.RAMAKRISHNAN ADMINISTRATIVE MEMBER

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